

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

STARRED QUESTION NO:4

ANSWERED ON:19.11.2009

CRIMES IN TRAINS

Ahir Shri Hansraj Gangaram; Thomas Shri P. T.

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of cases of crime including theft reported during the last three years and the current year in running trains;
- (b) whether the safety of passengers is compromised due to the shortage of personnel in Railway Protection Force;
- (c) if so, the steps taken to recruit personnel in the Railway Protection Force; and
- (d) the other measures being taken by the Railways to prevent such crime cases?

**Answer**

MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE)

(a) to (d): A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF STARRED QUESTION NUMBER 4 BY SHRI HANSRAJ G. AHIR AND SHRI P.T. THOMAS TO BE ANSWERED IN LOK SABHA ON 19.11.2009 REGARDING CRIMES IN TRAINS.

(a): A statement showing the number of cases of theft & other crimes in running trains reported during the years 2006, 2007, 2008 & 2009 (Up to June) are attached at Appendix .

(b) & (c): No, Madam. Augmentation of strength and filling up of vacancies is a continuous exercise.

(d): According to Entry No. 2 of the State List of the Constitution of India, 'Police'(including Railways and Village Police) is a State subject. Prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore the statutory responsibility of the State Police, which they discharge through the Government Railway Police (GRP) of the State concerned. The following measures have been taken for enhancing the security of passengers:-

1. 3586 trains are escorted by RPF/ GRP daily on an average.
2. Integrated Security scheme consisting of CCTV Surveillance system, access control system, personal and baggage screening system and Bomb detection and disposal system has been finalized and the same is under implementation at 195 sensitive stations at an estimated cost of Rs.344.31 crores.
3. Dog Squads in Divisions and Zones are being augmented.
4. Commando Training is being imparted to selected RPF staff.
5. Steps have been taken to enhance the quality and content of the training of RPF.
6. Under modernization scheme security gadgets are being procured at an estimated cost of Rs.67.09 crores and the weaponry is being upgraded for enhancing the striking capability of RPF.
7. 10% reservation for women has been made in the recruitment of all ranks to ensure better service to lady passengers.
8. Regular coordination meetings are held with State Police at all levels to ensure proper registration and investigation of crime. Joint patrolling and escorting with GRP is also undertaken in disturbed and sensitive area.
9. Changes in provision of The Railways Act 1989 are under examination to provide more powers to RPF in prevention and detection of crime in Railways.